GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:67 ANSWERED ON:14.08.2012 AIRPORT METRO EXPRESS LINE Bhoi Shri Sanjay;Rathod Shri Ramesh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the services of the Airport Metro Express has been suspended from 8 July, 2012;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether safety issues and other serious irregularities have been reported in the Airport Metro Express line, and if so, the details thereof;
- (d) whether the Government has constituted an inquiry committee to probe the matter, and if so, the details thereof;
- (e) whether the inquiry committee has submitted its report;
- (f) if so, the details thereof and the action taken by the Government thereon; and
- (g) if not, the time by which the report is likely to be submitted?

Answer

THE MINISTER OF URBAN DEVELOPMENT(SHRI KAMAL NATH)

(a) to (g): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.67 FOR 14.08.2012 REGARDING AIRPORT METRO EXPRESS LINE.

- (a): Yes, Madam.
- (b): The operator for the Airport metro line M/s Delhi Airport Metro Express Pvt. Ltd. (DAMEPL), who is responsible for safe running of trains, has suspended the operations w.e.f. 8.7.2012. The reasons for shutting down of airport metro line are due to highest importance to safety and thorough inspection of the viaduct to identify and rectify defects in civil works by following technically sound procedures.
- (c): Prima facie, the investigations by the Joint Inspection Committee (JIC) comprising Ministry of Railways, Delhi Metro Rail Corporation Ltd. (DMRC), M/s Delhi Airport Metro Express Pvt. Ltd. (DAMEPL) and M/s SYSTRA, the design consultant, show that there are defects in civil works, such as crushing of grout material above and below bearings, deformation, cracks and shifting of bearings at many locations. In addition, certain cracks and twist in some of the girders have also been noticed.
- (d): The Government has constituted a two member Enquiry Committee on 24.07.2012, comprising Additional Member (Works), Railway Board, Ministry of Railways and Additional Secretary & Chief Vigilance Officer (CVO), Ministry of Urban Development.
- (e): No, Madam.
- (f): Does not arise.
- (g): The Enquiry Committee has been requested to give its report in 3 months.